

Import of Foodstuffs from East Pakistan

1552. Shri Muhammed Elias: Will the Minister of Commerce and Industry be pleased to state the reason why Government have put restrictions on the import of egg and other perishable foodstuffs, from East Pakistan?

The Minister of Commerce and Industry (Shri Morarji Desai): Restrictions on imports of eggs and other perishable foodstuffs from East Pakistan were imposed with a view to conserve foreign exchange as well as to encourage dependence on indigenous production, particularly, in perishable foodstuffs.

नेता जी की मूर्ति

१५५३. श्री रघुनाथ सिंह: क्या निर्माण, धारास और संभरण मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि दिल्ली में नेताजी सुभाषचन्द्र बोस की मूर्ति स्थापित करने का प्रश्न सरकार के विचाराधीन है ?

निर्माण, धारास और संभरण मंत्री (श्री क० च० देवड़ी): ऐसा कोई मुझव सरकार के विचाराधीन नहीं है ।

Import of Rice from North Viet-Nam

1554. Shri Raghunath Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the State Trading Corporation of India (Private) Limited has negotiated any deal to import rice from North Viet-Nam on barter basis; and

(b) if so, the terms thereof?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Yes, Sir. But not on barter basis. The sale proceeds will, however, be utilised for the purchase of Indian goods.

(b) Two contracts for 7,000 tons of rice each have been concluded.

Visit of Pakistan Nationals to India and vice versa

1555. Shri Raghunath Singh: Will the Prime Minister be pleased to state how many Pakistani Nationals from West Pakistan visited India during 1957 and Indians visited West Pakistan during the same period?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): 1,31,410 Pakistan nationals came to India and 1,03,335 Indian nationals visited Pakistan during the calendar year 1957.

Films

1556. Shri Kalika Singh: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of films produced in India during the year 1957; and

(b) the languages in which these films were produced during that period?

The Minister of Information and Broadcasting (Dr. B. V. Keskar): (a) and (b). As stated in reply to Unstarred Question No. 832 on the 4th March, 1958 there is no control on the production of films in India. It is, therefore, not possible to furnish precise information about the number of films produced in a particular year. However, a language-wise statement of the films certified for public exhibition by the Central Board of Film Censors in 1957 under Cinematograph Act, 1952 is attached. [See Appendix V, annexure No. 113.]

Export of Mats

1557. { Shri Ghosal:
Shri Subman Ghose:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there has been any exports of mats produced from palmyra, straw and special fibre in the district of Midnapur, West Bengal; and

(b) if so, which are those countries?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) and (b). District-wise figures of exports of mats are not maintained. However, the total value of exports of all kinds of mattings comes to Rs. 1.79 crores for the period January—September, 1957. These exports take place mostly to the U.S.A., the U.K., the Continent, Australia, New Zealand and countries in West Asia.

टेलीफोन के तार के संभरण का ठेका

१५५८. श्री कुमवन्त राय : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि किसी सार्थ अथवा समवाय को लगभग १ करोड़ रुपये का ठेका टेलीफोन के तार का संभरण करने के लिये दिया गया है;

(ख) यदि हां, तो उस सार्थ अथवा समवाय का नाम क्या है और यह ठेका कितने शर्तों पर दिया गया है ;

(ग) क्या यह सच है कि उक्त सार्थ अथवा समवाय द्वारा अभी तक तार का कोई संभरण नहीं किया गया है ; और

(घ) अग्रिम धन के रूप में उसे कितनी धन राशि दी गई थी ?

निर्माण, आवास और संभरण मंत्री (श्री क० च० रेड्डी) : (क) हां ।

(ख) मेसर्स हिन्दुस्तान कैबिल्स लिमिटेड, बर्दवान (पश्चिमी बंगाल) जो कि पूर्णतया एक सरकारी कारखाना है । साधारण शर्तों और पाबन्दियों जैसे निरीक्षण और माल भेजने का सबूत देने पर ६० प्रतिशत भुगतान और बाकी १० प्रतिशत सामान अर्न्धी हालत में पहुँचने पर इस फर्म को १,२२,५०,००६ रुपये की अस्थायी कीमत के विभिन्न नापों के अन्डर ग्राउण्ड टेलीफोन कैबिल्स (underground telephone cables) संभरण करने का ठेका दिया गया है ।

(ग) नहीं । संभरण संतोषजनक रूप से हो रहा है और आशा है कि ठेके की शर्तों के अनुसार ३१-३-५८ तक पूरा हो जायेगा ।

(घ) संभरण सम्पादित होने से पहले फर्म को कोई पेसगी भुगतान नहीं किया गया ।

Land Reform

1559. { Shri Goray:
Shri Surendranath Dwivedy:

Will the Minister of Planning be pleased to state:

(a) the total amount of compensation and rehabilitation assistance paid to intermediaries in each State of India as a result of land reform measures adopted by them since 1947;

(b) the total amount that is payable to them; and

(c) the respective contributions of the tenants and the States concerned?

The Deputy Minister of Planning (Shri S. N. Mishra): The information is being collected and will be placed on the Table of the House as soon as it is received.

Creche Training Superintendent at Pathardek (Dhanbad)

1560. Shrimati Renu Chakravarty: Will the Minister of Labour and Employment be pleased to state:

(a) whether there have been numerous complaints regarding Creche Attendants examinations;

(b) whether Bengali is no longer allowed to be used as a language for such examinations; and

(c) whether English is allowed to be used in these examinations?

The Deputy Minister of Labour (Shri Abd Ali): (a) There were a few complaints regarding the examinations.